

**GOVERNMENT OF INDIA  
HEALTH AND FAMILY WELFARE  
LOK SABHA**

UNSTARRED QUESTION NO:2726  
ANSWERED ON:11.03.2011  
FINANCIAL ALLOCATION TO AYURVEDIC COLLEGES  
Guddu Shri Premchandra

**Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:**

- (a) whether Government extends financial assistance to the ayurvedic colleges in the country;
- (b) if so, the details thereof alongwith the procedure/criterion being followed in this regard;
- (c) the amount sanctioned and allocated to various ayurvedic colleges including the ayurvedic colleges in Ujjain during the last three years and the current year, State/UTwise;
- (d) the mechanism set up by the Government to monitor the proper utilisation of funds by these colleges;
- (e) whether the Government has received any complaints regarding misappropriation/misutilisation of funds in the ayurvedic college in Ujjain and has conducted any inquiry or inspection in this regard; and
- (f) if so, the details alongwith the outcome thereof?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF HEALTH & FAMILY WELFARE (SHRI GHULAM NABI AZAD)

(a) & (b) Under the Centrally Sponsored Scheme of Development of AYUSH Institutions, financial assistance in the form of Grant-in-aid (GIA) is given to the Government and Government aided AYUSH colleges including Ayurvedic colleges to upgrade their infrastructure. The colleges which are having at least 80% teachers are eligible to apply.

The application for GIA in the prescribed format is required to be submitted alongwith necessary documents as per the guidelines of the Scheme through the concerned State Governments.

(c) The details of GIA sanctioned to various ayurvedic colleges during last three years and current year upto 10th March, 2011 are at Statement I to IV.

The Ayurvedic College, Ujjain, has been sanctioned Grant-in-aid of Rs. 322.87 lakh during 2003-04 to 2006-07. No grants-in-aid has, however, been sanctioned to this college during last three years and in the current year.

(d) While accepting the Utilizations Certificates (UCs) furnished by the State Governments, it is ensured that the GIA was utilized for the purpose for which it was granted. Utilization of funds and pending UCs are regularly monitored through regional meetings, visits by State Nodal Officers and other officers of the Department and in the periodic review meetings in the Department.

(e) No.

(f) Does not arise.